**Annexure 5**

**Name of Corporate Debtor: Future Retail Limited; Date of commencement of CIRP: July 20, 2022; List of creditors as on: March 15, 2024**

**List of operational creditors (Workmen)**

(Amount in INR)

| Sr. No. | Name of the authorised respresenattive, if any | Name of Workman | Details of Claim recevied | | Details of Claim Admitted | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set off | Amount of claim under verification | Amount of Claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Whether related party? | % Voting Share in CoC | | | | | |
| - | NIL | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |
| | **Total** | - | - | - | - | - | - | - | - | - | - | - | - |